

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.1

Cus. Appeal No. 77252-77253 of 2018

Date of Hearing/Decision : 17.07.2019

- 1. Shri Mayeen Uddin**
- 2. Md. Saleh Ahmed**

Appellant (s)/Applicant (s)

VERSUS

CCE & ST, Shillong

Respondent (s)

APPEARANCE :

Mr. Nihar Das Gupta, Advocate for the Appellant
Mr. S. Guha, Suptd. (AR) for the Respondent

ORDER :

Heard both sides.

2. Order reserved.

Sd/-

(P. K. Choudhary)
Member (Judicial)

Pooja